

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1116
TO BE ANSWERED ON 24.07.2026**

REVISION OF INCENTIVE OF ASHA WORKERS

1116. SHRI N K PREMACHANDRAN:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Mission Steering Group in its meeting held on 4th March 2025 approved the revision of the incentive of ASHA workers, if so, the details thereof;
- (b) whether the decision of the Mission Steering Group regarding the revision of incentive of ASHA workers has been implemented, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to implement the revision of task/activity based incentive of ASHA workers as recommended by the Mission Steering Group on 4th March, 2025 from Rs. 2000 to Rs. 3500, if so, the details thereof;
- (d) whether the Government has examined the reason for delay in disbursing the revised rate of task/activity based incentive increased by the Mission Steering Group, if so, the details thereof; and
- (e) whether the Government proposes to expedite the release of funds to the Government of Kerala for disbursing the amount as per the decision, if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (e): The primary responsibility of strengthening public healthcare system, including support for ASHA workers lies with the respective State/UT Governments, as Health is a State subject. Under National Health Mission (NHM), the Ministry of Health and Family Welfare provides the technical and financial support to the States/UTs to strengthen their public healthcare system, based on the requirements posted by States/UTs in their Programme Implementation Plans (PIPs) and within the overall resource envelope.

ASHAs receive incentive for routine and recurring activities. Additionally, they are provided performance-based incentives for a varied set of activities under various National Health Programmes. Incentives under ASHA program are revised regularly based on national priority and requests from State/UTs. Further new activities are also included periodically. The details of

these ASHA incentives under NHM are available on the following Uniform Resources Locator (URL):

<https://nhm.gov.in/New-Update-2025-26/ASHA-incentive/ASHA%20Incentives.pdf>

ASHAs also receive incentives over and above provided under NHM from their respective State Budget to supplement the amount received under NHM.

After the launch of Ayushman Arogya Mandir, ASHAs are eligible additionally for Team Based Incentives (TBIs) based on monitored performance indicators (up to 1000 per month). ASHAs are also entitled to non-monetary incentives like – ASHA Uniform, Identity Card, CUG Sim, ASHA Diary, ASHA rest room etc. The Government has also approved a cash award of ₹20,000/- and a citation to ASHAs who leave the programme after working as ASHAs for minimum of 10 years, as acknowledgement of their contribution.

In the year 2018, the ASHA benefit package was introduced acknowledging significant contribution and commitment of ASHAs. Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) with a benefit Rs. 2.00 Lakh in case of death of the insured (annual premium contributed by GOI). Pradhan Mantri Suraksha Beema Yojana (PMSBY) with a benefit of Rs.2.00 lakh for accidental death or permanent disability; Rs. 1.00 lakh for partial disability (annual premium contributed by GOI).

In addition, Pradhan Mantri Shram Yogi Maan Dhan (PM-SYM) with pension benefit of ₹3,000/- pm after age of 60 years (50% contribution of premium by GOI and 50% by beneficiaries) is also available for ASHA workers. ASHAs across the States/UTs have been enrolled in all the above-mentioned Social Security Schemes as per the defined eligibility norms. Also, a health care annual coverage of ₹5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB- PMJAY) has been extended to all ASHAs workers and their families.

Recently, MoHFW has undertaken revision/addition of programme-specific incentives given to ASHAs based on the decision of the Mission Steering Group (MSG) meeting held on 4th March, 2025. Under Lymphatic Filariasis, the incentive for Drug Administrators (ASHAs) involved in Mass Drug Administration (MDA) has been revised from ₹600 for 3 days to ₹3,000 for 15 days for a village with an approximate population of 1,000 or around 250 households.

Under Family Planning, ASHA incentives have been revised to promote healthy timing and spacing of pregnancies for the wellbeing of mother and child. The incentive for escorting/facilitating a beneficiary for PPIUCD/PAIUCD insertion has been enhanced from ₹150 to ₹300 per case. Similarly, the incentive for the 4th dose of Injectable Contraceptive MPA has been increased from ₹100 to ₹200 per dose. The incentive for distribution of the Nayi Pehal Kit has also been revised from ₹100 to ₹200 per kit, while the incentive for mobilization of Saas Bahu Sammelan has been enhanced from ₹100 to ₹200 per meeting.

Under Comprehensive Abortion Care, an ASHA transportation incentive has been introduced for accompanying women for availing safe and legal abortion services (by Surgical Method/Medical Methods of Abortion) at a public health facility. A transportation incentive of ₹200 is provided for accompanying a woman undergoing abortion by Surgical Method (conducted in the OT) at a public health facility. In case of abortion by Medical Methods of Abortion (MMA), a transportation incentive of ₹400 is provided, covering the mandatory two visits at the rate of ₹200 per visit. The MMA drugs are administered during the first visit, while follow-up is carried out during the second visit.

Under National Health Programmes, financial remuneration provided to community health workers is revised from time to time in accordance with evolving programmatic needs. Such revisions take into account expansion of service delivery responsibilities, introduction of new health interventions, changes in disease burden, and the increased role of frontline workers in implementation, outreach, and community-level service delivery. These revisions are undertaken to ensure effective programme implementation while recognising the critical contribution of community health workers.

The details of Central release to the State of Kerala for last 3 years under National Health Mission are as under:

Rs. In Crore

S. No.	Financial Year	Central Releases
1.	2023-24	189.15
2.	2024-25	1351.78
3.	2025-26	813.16

Note: The above release relate to Central Govt. Grants & do not include State share contribution.

The details of Expenditure under ASHA incentives (including ASHA Certification and ASHA benefit package) by the State of Kerala under National Health Mission are as under:

Rs. In lakhs

S. No.	Financial Year	Expenditure
1.	2023-24	6819.57
2.	2024-25	8533.51
3.	2025-26	8364.52

Note: *Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional.*
